

MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Claims Through Advertisements Regarding Debenture Issues

4045. **SHRI C. MADHAV REDDI :** Will the Minister of **INDUSTRY** be pleased to state :

(a) whether it is a fact that some companies have been making misleading claims through advertisements regarding profits/gains by the debenture issues floated in the market by them; and

(b) if so, whether **MRTP Commission** has made any inquiry into such cases and taken action against the erring companies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). The **MRTP Commission** has so far instituted enquiries in two such cases under the relevant provisions of the **MRTP Act, 1969** to ascertain whether they have been making misleading claims through advertisements regarding profits/gains by the debenture issues floated in the market by them.

Faults in Maruti Vehicles

4046. **SHRI C. MADHAV REDDI :** Will the Minister of **INDUSTRY** be pleased to state :

(a) whether Government's attention has been drawn to various serious faults in **Maruti** viz poor body, poor windscreen and over-sized engine for Indian conditions;

(b) if so, whether any corrective steps are contemplated; and

(c) whether Government propose to appoint a fact finding group to study these lacuna in depth with representatives of experts of **IIT, Delhi** ?

THE MINISTER OF STATE FOR PUBLIC ENTERPRISES IN THE MINIS-

TRY OF INDUSTRY (PROF. K. K. TEWARY) : (a) No, Sir.

(b) and (c). Do not arise.

Loans Raised by ONGC

4047. **SHRI K PRADHANI :** Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state :

(a) the details of outstanding loans raised by the **Oil and Natural Gas Commission**;

(b) the repayments burden for 1986-87;

(c) whether the **Commission** is facing and difficulty in repayments; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) The outstanding loans of **ONGC** as on 18th March, 1987 are as follows :

	Rs. crores
(i) Rupee loans from Government of India or Oil Industry Development Board-	94.50
(ii) World Bank, OPEC, etc. Loans	644.71
(iii) Foreign Commercial borrowings.	1621.66
(iv) Suppliers/Buyers credit	375.24
Total	<u>2736.11</u>

(b) The amount of repayment due in 1986-87 is as follows :

	Rs. crores
(i) Repayment of principal	221.20
(ii) Interest payments	206.18
Total	<u>427.38</u>